Statements of immovable property Return for the year 2015 as on 01.01.2016

1. Name of fficer (in full): Bhabani Sankar Acharya, 2. Service to which the officer belongs: CCS

. No.	Name of District,Sub- Division,Taluk & Village r City in which the property is situated(Full location and Postal address)	Name & Details of Property Housing,Lands and other Buildings	Cost of Construction/acqui rement(and Year when purchased) including of land in case of House and year when purchased	Present Value	If not in own name, state in whose name held & his/her relationship to ther govt. servant	How acquired, Whether by purchase, lease, mortagage, inherit ance, Gift or otherwise with date of acquisition & name with details person(s) from whom acquired.	Annual Income from property	Remarks
	1	2	3	4	5	6	7	8
	Devendrapur Mouza, Ward No- 24 Baripada , Dist: Mayurbhanj, Orissa	Land 23 Decimal 10510 Sq. feet(out of 23 decimal 7 decuimal is for Housing purpose and rest is agricultural)		10,00000/-	Own Name	Purchased from Smt Kajalrekha Das, ward No.6,Purana hat sahi,Baripadathe details has already been intimated to MFPI- purchased price;Rs.205000/- With no official dealing with the purchaser	NIL	GPF Withdrawal was taken from MFPI Rs. 2,00000/-
	RaghunathPur,	Land 2000 Sq.feet(House Property)	20.05.2008	5,00000/		,village; patia,PS Chandrasheharpur,Bhubanesw ar,Orissa, -the details has been intimated to MFPI-purchased	The above plot was sold to Smt. Supriya Pradhan on 10.10.2014 at a consideration price including all the Govt.dues/Levies for Rs.542642/-	GPF Withdrawal was taken from MFPI Rs. 3,00000/-before purchasing the plot on 20.05.2008

SI. No.	Name of District,Sub- Division,Taluk & Village r City in which the property is situated(Full location and Postal address)	Name & Details of Property Housing,Lands and other Buildings	of Cost of Construction/acquirement(and Year when purchased) including of land in case of House and year when purchased	Present Value	If not in own name,state in whose name held & his/her relationship to ther govt.servant	How acquired, Whether by purchase, lease, mortagage, inherit ance, Gift or otherwise with date of acquisition & name with details person(s) from whom acquired.		Remarks
	1	2	3	4	5	6	7	(15 kill)
	Aslatpur Khadar colony	3 BHK Flat upper Ground Floor(124 Sq.yards)	manager and applications of	Rs.30,00,000/- approx.	In the Name of Bindhyabasaini Acharya W/O B.S Acharya		Rs.12700/-per month in the	8 The Entire amount of Rs.18,40,000/- has been financed by father of Bindhyabasini Acharya as a gift to his daughter.
4	P		3 BHK Flat. 100	Rs.30,00,000/- approx.		talreja,R/O A-304,Road No.44,Pritampura,New Delhi-	towards Rent w.e.f Sept,2014 which has been intimated to Sr Accounts Officer for	Availed housing Loan from Oriental Bank of Commerce of Rs.15,00,000/-and from my personal savings by way of Pay Arrears received Rs.439000/- and Rs. 741000/- received from refund from CGEWHO

Signature:

Name: B.S. Acharya Designation: Deputy Director

Date: 15/01/2016